CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH: NEW DELHI

OA No. 529/2015

New Delhi this the 29th day of July, 2016

Hon'ble Mr. Justice, M. S. Sullar, Member (J) Hon'ble Shri V. N. Gaur, Member (A)

- Laxman Kumar
 S/o. Rohtash Singh
 Aged 36 years,
 R/o. Vill & P.O. Orangabad Ristal,
 Loni, District Ghaziabad, U.P.,
 Working at South Zone Shahdara, Delhi.
- Mohar Singh
 S/o. Prem Raj Singh
 Aged 36 years,
 R/o. H. No. 25, Jamaipura Mohalla,
 Village Khora, Ghaziabad, U.P.
 Working at North Zone Shahdara, Delhi.
- 3. Virender Singh,
 S/o. Budh Prakash,
 Aged 27 years,
 R/o. T-61, A-7, D-Block,
 Jhuggi Nand Nagari,
 Delhi-110 093.
 Working at South Zone Shahdara, Delhi.
- 4. Sanjeev Kumar
 S/o. Murari Lal
 Aged 30 years,
 R/o. H. No. 120, Rasulpur,
 Rohta Thana Sarurpur,
 Tehsil Merrut,
 Distt: Merrut-250 502 U.P.
 Working at South Zone Shahdara, Delhi.
- 5. Jaidev
 S/o. Balram,
 Aged 23 years,
 R/o. 89, Jatav Mohalla,
 Village Sabhapur,
 Delhi-110 094
 Working at North Zone Shahdara, Delhi.
- 6. Satpal
 S/o. Ram Singh
 Aged 27 years,
 R/o. 98, Jatav Mohalla,
 Village Sabhapur,

Delhi-110 094. Working at North Zone Shahdara, Delhi.

7. Umesh Kumar S/o. Rajvir Singh Aged 26 years, R/o. C-1/207, Nandnagri, Delhi – 110 093 Working at North Zone Shahdara, Delhi.

8. Ravi Kumar, S/o. Raju Aged 27 years, R/o. H. No. 185, Giri Market, Vikas Nagar, Near Vikas Inter College, Loni Working at North Zone Shahdara, Delhi.

Anil Kumar, S/o. Hardwari Lal, Aged 27 years, R/o. A-8/733, Amar Colony, Gole Chakkar, Delhi-110 094 Working at North Zone Shahdara, Delhi.

Joginder Singh S/o. Mahender Singh, Aged 33 years, R/o. 1/5960, Kabul Nagar, Delhi-32. Working at South Zone Shahdara, Delhi.

Satyapal Singh, S/o. Kali Charan, Aged 37 years, R/o. E-23/2014, Gokulpur, Delhi-110 093. Working at North Zone Shahdara, Delhi.

12. Vinod Kumar S/o. Shiv Charan, Aged 36 years, R/o. D-1/424, Nand Nagari, Delhi-110 093. Working at North Zone Shahdara, Delhi.

Jagmohan, S/o. Mahender Singh, Aged 30 years, R/o. 1/5960, Kabul Nagar, Delhi-110 032. Working at South Zone Shahdara, Delhi.

14. Bablu Kumar, S/o. Vijay Pal, Aged 28 years,

R/o. 1077, D-Block, G. No. 1, Mandoli Extn. Delhi-110 093. Working at South Zone Shahdara, Delhi.

15. Paradeep Kumar S/o. Showraj Singh Aged 35 years, H. No. 418, D-Block, Gali No. 1, Mandoli Extn. Delhi – 110 093 Working at South Zone Shahdara, Delhi.

16. Havinder S/o. Niranjan Singh Aged 26 years, R/o. B-43, Gali No. 7, Nala Road, Amar Vihar, Karawal Nagar, Delhi – 110 094. Working at North Zone Shahdara, Delhi.

17. Mange Ram, S/o. Dharamvir Singh, Aged 36 years, R/o. E-61, A-7, D-Block, Jhuggi Nand Nagri, Delhi-93 Working at South Zone Shahdara, Delhi.

18. Mannu Kumar S/o. Mahesh Kumar, Aged about 36 years, R/o. 591/22-E, Ram Gali, Vishwas Nagar, Delhi-32 Working at North Zone Shahdara, Delhi.

Suraj Singh, S/o. Jaswant Singh, Aged 27 years, R/o. D-92, School Block, Nand Nagri, Delhi-93 Working at North Zone Shahdara, Delhi.

20. Dinesh Kumar Sharma, S/o. Om Prakash Sharma, Aged 25 years, R/o. Vaishali Colony, Gali No. 3, Baba Balaknath Mandir, N. R. Railway Station Hapur, U.P. Working at South Zone Shahdara, Delhi.

21. Ran Singh, S/o. Pitam Singh

Aged 33 years, R/o. H. No. 492, A – Block, Mangolpuri, Delhi-83 Working at South Zone Shahdara, Delhi.

Satish Kumar, S/o. Tikam Singh, Aged 30 years, R/o. C-2 Market, Jhuggi No. 13, Mangolpuri, Delhi-83. Working at South Zone Shahdara, Delhi.

23. Manoj Kumar, S/o. Ramesh, Aged 27 years, R/o. C-913, Mangolpur, Delhi-83 Working at South Zone Shahdara, Delhi.

24. Pramod Kumar, S/o. Ram Charan, Aged 30 years, R/o. H. No. 1189, Arthla Mohan Nagar, Near Gyan Atta-Chaki, Ghaziabad. Working at South Zone Shahdara, Delhi.

- Rishi Kumar,
 S/o. Jagpal Singh,
 Aged 35 years,
 R/o. Village Hafizpur,
 P.O. Ubharpur,
 Distt: Hapur,
 Working at North Zone Shahdara, Delhi.
- 26. Rakesh Kumar,
 S/o. Hari Kishan,
 Aged 27 years,
 R/o. A-8/734, Amar Colony,
 Harijan Basti, East Gokulpur,
 Delhi-94
 Working at South Zone Shahdara, Delhi.
- 27. Ved Prakash
 S/o. Kirpal,
 Aged about 30 years,
 R/o. 10661/8, Pratap Nagar,
 Delhi-110 007
 Working at South Zone Shahdara, Delhi.
- 28. Rakesh Kumar, S/o. Leela Ram, Aged 42 years, R/o. Vill & P.O. Sadarpur, Ghaziabad, U.P.,

Working at North Zone Shahdara, Delhi.

29. Manoj Kumar S/o. Lal Chand, Aged 23 years, R/o. Salenagar Loni, Ghaziabad, U.P., Working at South Zone Shahdara, Delhi.

30. Rahul Kumar, S/o. Showraj Singh, Aged about 27 years, R/o. H. No. 5, Begmabad Budhana, Modi Nagar, Ghaziabad, U.P., Working at South Zone Shahdara, Delhi.

31. Rinku Kumar S/o. Mahender Singh, Aged 24 years, R/o. Village Chaprola, Distt. G.B. Nagar, U.P., Working at South Zone Shahdara, Delhi.

32. Rakesh Kumar, S/o. Ram Chander, Aged 36 years, R/o. C-9/9, Mangolpuri, Delhi-85 Working at South Zone Shahdara, Delhi.

33. Manoj Kumar S/o. Mange Ram, Aged 31 years, R/o. B-372, Mangolpuri, Delhi-85, Working at North Zone Shahdara, Delhi.

34. Vijay Kumar S/o. Banwari Lal, Aged 26 years, R/o. I-3/163, Shakti Vihar, Dayalpur, Delhi-94 Working at North Zone Shahdara, Delhi.

35. Vinod Kumar, S/o. Ramesh Kumar, Aged 34 years, R/o. C-953, Mangolpuri, Delhi-83, Working at South Zone Shahdara, Delhi.

36. Rajiv S/o. Ram Kumar Aged 25 years, R/o. B-10, Khajani Nagar,

Joharipur, Delhi-94 Working at North Zone Shahdara, Delhi.

37. Ashok

S/o. Chunni Lal, Aged 30 years, R/o. H. No. 277, Village Karkardooma, Delhi-32 Working at South Zone Shahdara, Delhi.

38. Jatin Kumar,

S/o. Narain Singh, Aged 28 years, R/o. H. No. 277, Village Karkardooma, Delhi-110 32 Working at South Zone Shahdara, Delhi.

39. Narender Kumar

S/o. Shripal Giri, Aged 30 years, R/o. 1076, D-Block, Gali No. 1, Harijan Basti, Mandoli Extn., Delhi-93. Working at South Zone Shahdara, Delhi

40. Krishana Saha,

S/o. Ramjit Saha,
Aged 26 years,
R/o. M-76, Jagatram Park,
Laxmi Nagar, Delhi-92,
Working at South Zone Shahdara, Delhi.

41. Mahesh

S/o. Chunnilal, Aged 40 years, R/o. H. No. 227, ST No. 8, Karkardooma, Delhi-32 Working at South Zone Shahdara, Delhi.

42. Shekhar,

S/o. Naresh Kumar,
Aged 25 years,
R/o. H. No. 10651/7, Pratap Nagar,
Delhi-7
Working at South Zone Shahdara, Delhi.

43. Rakesh Kumar,

S/o. Jagdish Prasad, Aged 40 years, R/o. E-49/C, 69, Janta Mazdoor Colony, New Zafrabad, Delhi-53 Working at North Zone Shahdara, Delhi.

44. Satish Kumar

S/o. Mauji Ram

Aged 30 years, R/o. Ward No. 1, Vikas Nagar, Loni, Ghaziabad, Working at North Zone Shahdara, Delhi.

45. Ravinder Kumar

S/o. Inderpal
Aged 28 years,
R/o. B-169, Harijan Basti,
Sunerwal Gali, Kondli,
Delhi-96
Working at North Zone Shahdara, Delhi.

46. Tej Singh

S/o. Bhagwan Singh Aged 30 years, R/o. H. No. 35, Street No. 1, Aarya Nagar, Delhi-92. Working at South Zone Shahdara, Delhi.

47. Brijesh Kumar

S/o. Ram Charan,
Aged 27 years,
R/o. B-965, Ghondly dairy Colony,
Mayur Vihar, Phase-III,
Delhi
Working at North Zone Shahdara, Delhi.

48. Deepak Kumar

S/o Ramesh Chand, Aged 25 years R/o Village Mainapur, Garhi Guldher, Ghaziabad, Working at South Zone, Shahdara, Delhi.

49. Mahipal

S/o Ratanpal aged 32 years R/o 250, Karkardooma Village Delhi-92, Working at South Zone Shahdara, Delhi.

50. Krishna Kumari,

D/o Chetan Giri, aged 27 years R/o C-494, Street No.20 Bhajanpura, Delhi-94 Working at North Zone Shahdara, Delhi.

....Applicants

(By Advocate: Mr. Javed Ahmed)

Versus

1. East Delhi Municipal Corporation
Delhi through

Commissioner,

Udyog Sadan, Patparganj, Delhi-110092.

- 2. MHO
 Public Health Department, East Delhi
 Municipal Corporation,
 Udyog Sadan, Patpargani, Delhi-110092.
- 3. DHO,
 North Zone, Shahadara
 Public Health Deptt.
 East Delhi, Municipal Corporation
 Keshave Chowk, near Shyamlal College
 Shahdara, Delhi-110032.
- 4. DHO,
 South Zone Shahadara
 Public Health Deptt.
 East Delhi, Municipal Corporation
 Karkardooma, Shahdara
 Delhi-110032.

....Respondents

(By Advocate: Mr. R. K. Shukla)

ORDER (ORAL)

Justice M. S. Sullar, Member (J)

The applicant, Shri. Laxman Kumar & Others have preferred the instant Original Application (O.A) challenging their termination by the respondents. It was stated to be arbitrary and illegal, invoking the provisions of Section 19 of the Administrative Tribunals Act, 1985.

- 2. The respondents have refuted the claim of the applicants, filed their reply completely denying all the allegations and entitlements of the applicants and prayed for the dismissal of the O.A.
- 3. At the very outset, instead of arguing the matter, learned counsel intends to withdraw the main O.A, to enable the applicants to file a representation to the relevant authority for redressal of their grievances.
- 4. Accordingly, the O.A. is hereby dismissed as withdrawn, with the aforesaid liberty, as prayed for.

5. Needless to mention, in case the applicants file a representation, then the respondents would sympathetically consider their request in terms of their policy dated 30.08.2012 (Annexure P-3).

(V. N. Gaur) Member (A) (Justice M. S. Sullar) Member (J)

/Maya/